

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.10.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|---|-------------------------------|
| 1. | I.A. No. 5966 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025 | Abishek Nath Sarvaria Vs. JC World Hospitality Pvt. Ltd. & Ors. | Naaren |
| 2. | I.A. No. 5967 of 2025 in Comp. App. (AT) No. ____ of 2025 | Rohini Pandey Vs. Rajasthan Development Trust Pvt Ltd. & Anr. | Nivedita R. Sarda |
| 3. | I.A. No. 5994 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025 | Bahar Housing and Developers Vs. Hemant J Mehta & Ors. | Sitwat Nabi |

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